

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/378(KB)2018
IA(I.B.C)/910(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	DEVI TRADING & HOLDING PVT. LTD. VS AVANI PROJECT & INFRASTRUCTURE LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Mainak Bose, Adv.] for the Respondent

Mr. A. Ghosh, Adv.

Mr. S. Choubey, Adv.] for RP

Mr. Soumya Ray, for IRP

ORDER

1. Learned Counsel for the parties present.
2. Ld. Counsel Mr. Mainak Bose appearing for the Respondent submits that he wishes to file an affidavit in this matter. At request, two weeks' time is granted to do the same.
3. List this matter **thereafter on 25.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**